

ITEM NO.6

COURT NO.2

SECTION X

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Criminal) No(s). 129/2022

SUKASH CHANDRA SHEKHAR @ SUKESH & ANR.

Petitioner(s)

VERSUS

UNION OF INDIA & ANR.

Respondent(s)

(FOR ADMISSION[FOR DISPOSAL]

IA No. 87378/2022 - APPLICATION FOR VACATION OF INTERIM ORDER

IA No. 77348/2022 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 66773/2022 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 106824/2022 - CLARIFICATION/DIRECTION

IA No. 86846/2022 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 86843/2022 - INTERVENTION/IMPLEADMENT

IA No. 70258/2022 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES

IA No. 93440/2022 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES

IA No. 84409/2022 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

Date : 17-08-2022 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE UDAY UMESH LALIT

HON'BLE MR. JUSTICE S. RAVINDRA BHAT

HON'BLE MR. JUSTICE SUDHANSHU DHULIA

For Petitioner(s)

Mr. Ashok K. Singh, Adv.

Ms. Ankita Baluni, Adv.

Mr. Deepak Kumar, Adv.

Mr. Sandeep K. Bhardwaj, Adv.

Ms. Sonakshi Monga, Adv.

Ms. Tanishq Mehta, Adv.

Mr. Aftab Ali Khan, AOR

Ms. Vinita Singh, Adv.

For Respondent(s)

Mr. Tushar Mehta, SG

Mr. S.V. Raju LD ASG

Mr. K.M. Nataraj LD ASG

Mr. M.K.Maroria, AOR

Mr. Rajat Nair, Adv

Ms. Swati Ghildiyal, Adv

Ms. Sairica Raju Adv

Mr. Piyush Beriwal Adv

Mr. Anuj Srinivas Udupa, Adv.

Mr. Nakul Chengappa, Adv.

Mr. Gurmeet Singh Makker, AOR

UPON hearing the counsel the Court made the following

O R D E R

List on 23.08.2022 at the top of the Board.

(INDU MARWAH)
COURT MASTER (SH)

(VIRENDER SINGH)
BRANCH OFFICER